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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. No.-152/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th November 2017, 10.30 A.M

Name of the Company Under Section		Bowman Fiscal Services Pvt.Ltd-Versus-East India Minerals Ltd. & Ors 397/398		
i) 2) 3) 4)	MSPINKY AN Mr R. RANJAN Mr GORA CHAN Mr B.P. BANERS	AND BASGO) AND ROYCHOUDHURY EE	OMDC	Sera Challers chordlury 09/11/2017
1700m	RATNANI SARATHI URMILA Momas D Debonish	CHAKRABORTY, OS, Adu, Bosu Adu.	Adv. For Petitio	Manas Des.

ORDER

Ld. Counsel for the petitioner and the respondent no. 2 are present.

Heard the arguments of the Ld. Additional Solicitor General on behalf of the R-2 and the Ld. Sr. Counsel of the petitioner in I.A. No. 248/KB/2017. Both the parties are directed to file written submissions within 3 weeks.

List on 22/12/2017 for hearing.

(Jinan K.R.)

Ad

Member (J)

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(Vijai Pratap Singh) Member (J)

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